	Annexure-1 Shree Hanuman Sugar & Industries Limited List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 23-06-2025 (List of secured financial creditors belonging to any class of creditors) (Amount in Rs.)														
SI. No.	Name of creditor	Details or received of receipt		Amount of claim admitted	Details of Nature of claim	claim admi Amount covered by security			% of voting share in COC	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks , if any	
	NA	NIL	-	-	-	interest	-	-	-	-	-	-	-		